

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.173 of 2013

Dated : 17th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Poorva Saigal

Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshdari for R.11 to 13
Mr. S. Vallinayagam for R-7
Mr. R.B. Sharma for R-6
Mr. K.S. Dhingra for R.1

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on **10.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs